

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No. 315/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2021

Name of the Company: Steel's & Scrap
V/s
Varuna Alloys Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Urvi Gulechha appeared for the Operational Creditor.

Learned Counsel Mr. Vishal J Dave appeared for the Corporate Debtor.

Learned Counsel for the Operational Creditor submits that she is instructed by his client to withdraw the petition. Hence, permission is granted.

Accordingly, CP (IB) No. 315 of 2019 stands withdrawn and disposed of.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of January, 2021